

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB)-1744(ND)/2019

**CORAM:**

**PRESENT: MR. L. N. GUPTA**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.07.2019**

**NAME OF THE COMPANY: M/s. Syndicate Bank. V/s. M/s. Bulland Buildtech Pvt. Ltd.**

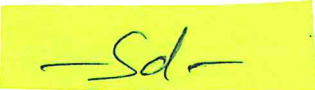
**SECTION OF THE COMPANIES ACT: 7 of IBC, 2016**


| <b>S.NO.</b> | <b>NAME</b> | <b>DESIGNATION</b> | <b>REPRESENTATION</b> | <b>SIGNATURE</b> |
|--------------|-------------|--------------------|-----------------------|------------------|
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|  | <b>Present:</b> | <b>Mr. Hitesh Sachar and Ms. Namita Jose, Advocates for the Petitioner</b> |  |  |
|--|-----------------|--|--|--|

**ORDER**

Notice be issued to the Corporate Debtor vide all modes including through the process of the Bench returnable on 6<sup>th</sup> August, 2019. Service also be effected on the Corporate Debtor through its Directors. Affidavit of service be filed.

  
**(L. N. Gupta)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**